

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No. 1707/2021
M.A. No. 2181/2021**

This the 25th day of August, 2021

(Through Video Conferencing)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Rahul Chauhan,
S/o Late Sh. Satpal Singh,
(Ex Cabinmen),
Age about 25 years,
H. No. Village and PO Manheru,
District- Bhiwani, Haryana – 127309.

...Applicant

(By Advocate : Mr. B. C. Nagar)

Versus

1. Union of India, through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. DRM, DRM's Office, State Entry Road, New Delhi.
3. Sr. DPO, DRM's Office, State Entry Road, New Delhi.
4. Smt. Savita, aged about 42 years, D/o Rajpal Singh, V
Katrana, PO-Dholana, District, UP – 254301.

...Respondents

(By Advocate : Mr. Satpal Singh)



ORDER (Oral)

Mohd. Jamshed, Member (A):-

After arguing for some time, Mr. B. C. Nagar, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to file a better OA.

2. Permission is granted. Accordingly, the OA stands dismissed as withdrawn. Pending MA also stands disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

/ankit/akshaya/